

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/04/2017 AT 10.30 AM**

**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL**

**APPLICATION NUMBER :**



**PETITION NUMBER : TCP/154/2016**

**NAME OF THE PETITIONER(S) : A.L Pirianan Shanmugam & Another**

**NAME OF THE RESPONDENT(S) : M/s Mahalakshmi Textiles ltd & 5 Others**

**UNDER SECTION : 397/398**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<b>REPRESENTATION BY WHOM</b>			

1.	K. Nithyavendhan for Shanmugam & Another	Counsel for Petitioner	
2.	R. Poithuray for R. VENKATAVARADAN	Counsel for R <sub>1</sub> , R <sub>2</sub> & R <sub>6</sub>	

**ORDER**

Counsel representing both the parties are present. Counsel for petitioner prayed further time for filing rejoinder. Time enlarged at his request as a last chance.

Put up on 30.05.2017 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)